## GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:39 ANSWERED ON:01.08.2011 AGRI EXPORT ZONE FOR CASHEWNUT AT CUDDALORE Alagiri Shri S.

## Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether agriculture export zone for Cashewnut at Cuddalore has been set up;

(b) if so, the details thereof;

(c) the details of works carried out through the above zone for increasing productivity and improving quality of cashewnut;

(d) the details of export of cashewnut from Cuddalore during the last two years;

(e) whether certain deficiencies/ irregularities have been noticed in the implementation of the scheme at Cuddalore; and

(f) the remedial steps taken/proposed to be taken by the Government in this regard?

## Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) &(b): Agriculture Export Zone for Cashewnut at Cuddalore was notified on 8th November, 2004 which covers the districts of Cuddalore, Thanjavur, Pudukottai, Sivaganga. the MOU for setting up this Zone was signed with the State Government on 12th April, 2005.

(c): Agriculture Export Zones (AEZs) have been conceptualized to take a comprehensive look at a particular produce/product located in a contiguous area for the purpose of developing and sourcing the raw materials, their processing/packaging, leading to final exports. The works carried out through AEZs in general are Farmer Training, Pre Harvest Management, Infrastructure Development, Research and Development Activities and Quality Control.

(d): District-wise details of commodity specific exports are not maintained.

(e)&(f): APEDA, which is the nodal agency for implementation of AEZ projects, has reported that they have not received any intimation about deficiencies /irregularities in the implementation of the scheme in Cuddalore Distt of Tamilnadu